

दिल्ली नगर निगम आयुर्वेदिक फार्मसी,
निगमबाद गेट में आयुर्वेदिक औषधियों
का उत्पादन

4341. श्री चन्द्र पाल शैलानी : क्या
स्वास्थ्य और परिवार कल्याण मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली
नगर निगम आयुर्वेदिक फार्मसी निगमबाद
गेट का प्रांगण औषधि नियन्त्रण अधिनियम,
के अन्तर्गत औषधियों के उत्पादन के लिए
उपयुक्त स्थान नहीं है; और

(ख) यदि हां, तो उक्त स्थान को
औषधियों के उत्पादन के उपयुक्त बनाने के
लिए क्या कदम उठाये गये हैं अथवा उठाये
जा रहे हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय
में राज्य मंत्री (श्री निहार रंजन लस्कर) :
(क) नहीं ।

(ख) यह प्रश्न नहीं उठता ।

First Class Railway Pass Holder

4342. SHRI RAM VILAS PASWAN:
Will the Minister of RAILWAYS be
pleased to state:

(a) whether it is a fact that an em-
ployee holding a First Class Railway
Pass is entitled to Second Class Rail-
way pass for his personal servant;

(b) whether it is also a fact that
the personal servant can be a salaried
person only who should be in the
personal service of the employee for
a minimum period of more than six
months; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND IN
THE DEPARTMENT OF PARLIA-
MENTARY AFFAIRS (SHRI MALLI-
KARJUN): (a) Yes.

(b) The term attendant for the pur-
pose of pass rules means one emp-
loyed on a salary on a whole time
basis in the personal service of pass/
PTO holder. No minimum service
limit has been prescribed.

(c) The railway employees who are
eligible to first class passes/PTOs
have been allowed the facility of an
attendant in IIInd Class to attend to
their personal needs during journey
and the term has been defined to
cover the salaried person only so that
no scope is left for the facility being
misused by taking any person other
than the paid servant of the pass
holder.

12.20 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS OF MINISTRY OF
EXTERNAL AFFAIRS FOR 1981-82

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI P. V. NARASIM-
HA RAO): I beg to lay on the Table
a copy of the Detailed Demands for
Grants (Hindi and English versions)
of Ministry of External Affairs for
1981-82. [Placed in Library. See No.
LT-2128/81].

ANNUAL ACCOUNTS OF COCHIN PORT
Trust for 1979-80.

THE MINISTER OF SHIPPING
AND TRANSPORT (SHRI VEEREN-
DRA PATIL): I beg to lay on the
Table a copy of the Annual Accounts
(Hindi and English versions) of the
Cochin Port Trust for the year
1979-80 and the Audit Report thereon,
under sub-section (2) of section 103
of the Major Port Trust Act. 1963.
[Placed in Library. See No. LT-
2129/81].